

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1157
ANSWERED ON:08.08.2011
STATUS TO MIGRATORY CORRIDORS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to bring amendments in wildlife related statutes for providing statutory status to the migratory corridors for mega fauna in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) Presently there is no proposal to bring an amendment in wildlife related statutes for providing statutory status to the migratory corridors for mega fauna in the country.
- (b) & (c) Does not arise.